

Declaration of Assets and Liabilities

Year. 2024

I, BIRENDRA KUMIAR, son/daughter/wife of SRI RAMJANAM SING

Siged 44 years, belonging to Grove SERVICE

service and presently working as Under Secretary, Bihar Vidham Sabha, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

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A. Details of movable assets

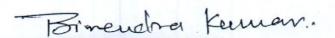
(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Seif	Spouse Name(S)	Dependant-1 Name SAKS Ni Ku	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	30,000/-	SOUP-	SAKSHI KRI MIL	KUMKR	×
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI (Saving	BOI (savi	my) MIL	NIL	
(ill)	Bonds, Debentures and Shares in companies	MIL	NIL	NIL	MIL	
(lv)	NSS, Postal Savings, LIC P Policies, etc P		22000f- YLY premium 'In LIC	76000/- YLY premius in LIC	v .—	•
(v)	(details of Timake, etc.) 67	1 PLZ 20 Wheafe Hero LAMOUR 01CD-	4CTIVA-56 BROIEF -2459	MIL	MU	.
(vi)	Jewellery (give details of weight and value)	8379 NIL	209 Gold 1009 Silver	MIL	olce	
(vii)	Other assets, such as values of claims / interests	NIL	NIL	MIL	NIL	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.



B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

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Sr.	Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	- Location(s) - Survey number(s)	LAUM	mpur KURE	NIL	MIL	-
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	MILI	24,5 DHI LOT NO- Chata - lampul	4 NIL 18 chihut	MIL	-
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	MIC	ARSA, PI	pell	MIL	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	MIL	POUSE IN JOURNALIA PATNA PATNA PATNA PATNA PATNA POLA PATOLIA	puri 6 MIL BAGH VR	MIL	
(v)	Others (such as interest in property)		MIL		MIL	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks SAL	lx 2 C00,000/- (Home	
	(ii) Loans from financial institutions	MIL WLOON	MIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	MIL	MIL
	(b) dues to departments dealing with supply of water	MIL	MIL
	(c) dues to departments dealing with supply of electricity	MIL	MIL

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	(d) dues to departments dealing with telephones	MIL	rec
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	MIL	MIL
	(f) Other dues, If any	MIL	MIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ASSESSMENT YEAR 2024-25 Tax pend - B67338/- BWMPK 7408 R	MUL
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed,]	MIL	MELL
	(III) Sales Tax [Only in case of proprietary business]	MIL	NIL
	(iv) Property Tax	MIL	MIL

Personal Detail

GPF/CPF/PRAN N	o. :-	PTS/BLA - 1236 M (M/F)
Date of Birth		15061980 (DD/MM/YYYY)
Class/Group	Ŀ	A (A/B/C)
Cadre		Bihar Legislative Assembly Secretariate service
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	ita	Aurangabad

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Biendre Rumen.

Name of Employee: BIRENDRA KUMAR

Designation: UNDER SECRETARY

Department: BIHAR LEGIS LATIVE

ASSEMBLY, PATNA.

Note:

Place: PATMA
Date: 13/02/2025

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.